

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No215
CA(CAA)/48(AHM)2022

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Gujarat Sidhee Cement Limited
Saurashtra Cement Limited

.....Applicant

.....Respondent

Order delivered on ..05/08/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Soparkar, Sr. Adv. with Ms. Dharmistha
Raval, Adv.

For the Respondent :

ORDER

Learned Sr. Counsel Mr. Soparkar undertakes to file original certificate from the statutory auditor in compliance of Section 133 of the Companies Act 2013.

List on 22.08.2022.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)